

Bench- II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P No.424/KB/2017

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 31st August 2017, 10.30 A.M

Name of the Company		Mamtora Lens Technology (P) Ltd	
Under Section		2 (41) Change of Financial Year	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1 RUDRA NARAYAN PAUL
COMPANY SECRETARY

APPLICANT
COMPANY


31.08.2017

O R D E R

Ld. PCS appearing on behalf of the petitioner is present.

Petition is filed under Section 2(41) of Companies Act, 2013 with prayer to change the financial year starting from 1st April and ending on 31st December from the next financial year and thereafter from 1st January to 31st December every year. Heard Ld. PCS and seen the documents annexed therein with the petition. The report is required to be called from the ROC. Hence, registry is directed to issue notice upon the ROC asking for the report with regard to M/s Mamtora Lens Technology (P) Ltd., registered office located at 20/1A B.B. Ganguly Street, Kolkata 700 012.

Fixed on 25.09.2017.

sdl
MANORAMA KUMARI
MEMBER(J)